

[श्री राम विलास पासवान]

लोग यहां पृच्छते हैं, जैसे माननीय भदौरिया जी का प्रश्न हुआ, हम प्रश्न करते हैं तो जवाब आता है कि 8 आदमी मरे। मैं कह रहा हूँ कि 2000 आदमी मरे हैं, लेकिन मंत्रालय से जवाब आता है कि 8 आदमी मरे हैं। मैं कहना चाहता हूँ कि यदि यह जवाब सही होगा तो मैं एम० पी० के पद से इस्तीफा दे दूंगा। इतनी गलतबयानी नहीं होनी चाहिये कि जहाँ दो हजार आदमी मरे हों वहाँ कहा जाता है कि 8 आदमी मरे हैं। जब मैं अपने क्षेत्र में गया था तो वहाँ जो डाक्टर थे, सिविल सर्जन था, उनसे बात की और उन्होंने बताया कि हमारे पास इसका कोई इलाज नहीं है। जो लोग वहाँ हैं उनके दिमाग में ही नहीं आ रहा है कि इस बीमारी को कैसे रोका जाय। उसके बाद मैं विहार के मुख्य मंत्री श्री कर्पूरी ठाकुर से कहा, उनसे भी बात की, स्वास्थ्य मंत्री जी से भी बात की, लेकिन उस के बाद भी अभी तक समस्या का निदान नहीं हो रहा है। हमारे पास वहाँ से लोग आ रहे हैं, तार आ रहे हैं, विट्टियाँ आ रही हैं कि हमारे पास कोई साधन है भी नहीं जिसके माध्यम से उसका उपचार कर सकें।

इसलिये मैं सरकार से कहना चाहूँगा। कि यह बीमारी जो एक भयंकर प्रकोप के रूप में बिहार में बढ़ रही है सरकार उसके लिये वहाँ से केन्द्रीय टीम भेजे और उसके साथ यदि सरकार के पास सामर्थ्य नहीं है तो यू० एन० ओ० से सहायता की मांग करे। मैं फिर कहना चाहूँगा कि दो महीने के अन्दर इसका प्रकोप बढ़ रहा है और मैं आपकी जानकारी के लिये प्रखंडों का नाम दे रहा हूँ जहाँ यह बीमारी फैली हुई है। हाजीपुर, विधुपुर, जन्दाहा, महूआ, पातेपुर, पहनार, देशरी, लालगंज और बैथाली प्रखंडों में ही 2000 लोग मरे हैं। स्वास्थ्य मंत्री जी इस समय नहीं

हैं, मैं चाहूँगा कि प्रधान मंत्री जी, गृह मंत्री, प्रति रक्षा मंत्री जी जो यहां इस समय उपस्थित हैं उनको इस समस्या के बारे में कोई स्पष्ट कदम उठाना चाहिये। और अगर कदम नहीं उठायेगे तो धीरे धीरे पूरे प्रखंड, पूरे जिले और पूरे प्रदेश में यह बीमारी फैलेगी। और जब पूरे देश में महामारी फैलेगी, तो फिर हम निराशा की स्थिति में आ जायेंगे। इसलिये वह क्या बीमारी है क्या उसका सही इलाज हो सकता है, उसका वैज्ञानिक रूप से सर्वेक्षण किया जाये। उसके लिये सरकार कदम उठाये, यही आपके माध्यम से मैं निवेदन करना चाहता हूँ।

(iv) DEMONSTRATION IN FRONT OF THE PRIME MINISTER'S HOUSE ON SOARING PRICES

SHRI VAYALAR RAVI (Chirayinkil): Mr. Speaker, Sir, I rise to draw the attention of this House—I hope the House will agree with me—about the peaceful demonstration held which is an expression of a right in a democratic society by the people.

Many hon. friends sitting on the other side will also agree with me that this sort of thing will continue; this was done by Shrimati Mrinal Gore in Bombay.

श्रीमती मृगाल गोरे (बम्बई उत्तर) :  
तब आप कहाँ थे।

SHRI VAYALAR RAVI: We know that price-rise is the concern not only of the Members on this side but it is the concern of the Members sitting on the other side also. We are equally concerned about it and the poor people in the country are unable to make both ends meet. In this alarming rise of price situation. Government could not come forward with concrete proposals to control this abnormal price rise so far. There is no programme or action to be taken by Government and nothing is before the House, the country. I want to know the steps the Government propose to take to control the price except appealing

to the traders? Shri Chandra Sekhar gave a warning to them and it is a very good thing. But, the traders cannot be tamed by such an appeal or warning. They are the biggest exploiters of the society.

The point I am making is this. Yesterday there was a demonstration in front of the Prime Minister's House. It was reported that they had been given an interview to meet the Prime Minister by the Prime Minister's Office.

**THE PRIME MINISTER (SHRI MORARJI DESAI):** I gave no time to demonstrators.

**SHRI VAYALAR RAVI:** The Chairman of the Committee, Shri Chandrajit Yadav says that the Secretary of the Committee told him that the Prime Minister Secretariat had given the time to meet the Prime Minister—here I make a distinction that this is a delegation of the anti-price rise committee—and I think the time must have been given by the Prime Minister—but it was cancelled because they were demonstrating in front of his house.

The point I am making is the attitude of the Janata Government who will not receive even the representatives. (Interruptions)

**श्रीमती अहिल्या पी० रांगनेकर**  
(बम्बई—उत्तर-मध्य) : उन्होंने हमपर लाठी चलाई। इंदिरा गांधी ने.. (अव्यवधान) ..

**SHRI MORARJI DESAI:** May I request my hon. friends to be silent and not to disturb him? First of all, let me understand what he wants to say first of all. I do not know why you are preventing him from bringing it to my notice. Let him say what he wants to say.

**श्रीमती अहिल्या पी० रांगनेकर :** हमने इंदिरा गांधी की लाठी खाई है। हम उनको याद दिला रहे हैं, उनको बोलने से प्रीवेंट नहीं कर रहे हैं।

**SHRI VAYALAR RAVI:** You must hear everything even if they are unpleasant. I wish that the hon. Members will not repeat that. My point is: very simple. I want to know whether it is the policy of the Government that they will not receive any representations if they demonstrate in front of the Prime Minister's house or any other Minister. Will they not meet the representative of the demonstration, Shri Yadav? That is my point.

**SHRI MORARJI DESAI:** Though I am not called upon to say on this, I would like to make the matter clear. When I was asked to meet the agitation I suggested to them that they should go and meet the Commerce Minister. Then if there is any necessity I can certainly meet them.

I have made a rule not to see anybody if they made a demonstration. Let them come quietly and see me. If they are dissatisfied, they can make a peaceful demonstration. I am not asking them not to make demonstration. Therefore I am not going to agree to it.

**SHRI KRISHNA CHANDRA HALDER (Durgapur):** Is it proper on your part not to meet the demonstrators?

**SHRI MORARJI DESAI:** If a noisy demonstration with shouting is brought why should I see them. If they want to see and if I do not see them, then certainly do it, I am not going to prevent them from doing it.

**SHRI DINEN BHATTACHARYA (Serampore):** If they make prior arrangement?

**SHRI MORARJI DESAI:** They can ask and see me. If I do not see them, it is a different matter altogether. I said that they can see me. (Interruptions).

Yesterday, I could not understand the point. I find that people went in front of my house at 4 p.m. when they

[Shri Morarji Desai]

knew that I was here in the House. Then they made a demonstration. No-body prevented them from doing it.

**SHRI SHYAMNANDAN MISHRA** (Begusarai): May I rise on a point of order? Sir, it is for your consideration whether a matter concerning the staging of a demonstration can be a subject under Rule 377. There can be demonstrations galore everyday. Would the Chair be in order to permit a subject to be raised if there has been a demonstration staged at any Minister's place? If that is the pleasure of the Chair then, I think, the Chair is going to be flooded with requests under Rule 377.

(v) Reported retrenchment of the "Mazdoors" in Andaman and Nicobar Islands.

**SHRI MANORANJAN BHAKTA** (Andaman and Nicobar Islands): I like to draw the attention of this House and the Government to the reported planned retrenchment of the NMR Mazdoors from the Public Works Department and Electricity Department in the Union Territory of Andaman and Nicobar Islands. In the Union Territory of the Andaman and Nicobar Islands, the Government is the main employer employing approximately 25 thousand Majdoors which covers almost one-third of the territories population scattered in the different Islands inside the dense forest. Development work is going on in the Islands. The Mazdoors have come there from the various parts of the country particularly from Kerala, Tamil Nadu, Andhra, Bihar etc., and under arduous nature of conditions they have spent the best part of their life. The present Government is against any kind of retrenchment. The Prime Minister is also sympathetic for rural employment. At this stage any retrenchment of Mazdoors will be against the spirit of the present Government.

I therefore, like to draw the attention of Hon'ble Home Minister who is directly incharge of the Union

Territories, to kindly see that in these critical days not a single mazdoor is retrenched. The tactics of transferring one Division to other Division should restore the seniority of their services.

Further, the person already retrenched should be reinstated. This small far flung territory situated in a strategic position deserves sympathetic consideration from the Government.

**MR. SPEAKER:** Now, we break for lunch. After the lunch Mr. Mangal Deo will continue with his speech.

13.00 hrs.

*The Lok Sabha adjourned for Lunch till fourteen of the Clock.*

*The Lok Sabha re-assembled after Lunch at Four Minutes past Fourteen of the Clock.*

[MR. DEPUTY-SPEAKER in the Chair]

**MOTION RE TWENTIETH, TWENTY-FIRST AND TWENTY-SECOND REPORTS OF THE COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.**

**MR. DEPUTY-SPEAKER:** Shri Mangal Deo may continue his speech.

श्री मंगलदेव (अकबरपुर) : उपाध्यक्ष महोदय, मैं कल खेत मजदूरों के संबंध में चर्चा कर रहा था। बेकारी और बरोजगारी पर इस सदन में काफी चर्चा हो चुकी है। इसलिए उस में मैं बहुत नहीं जोड़ूंगा। आप के द्वारा एक निवेदन सरकार से कहूंगा कि गरीब को जमीन नहीं मिलती, रोजगार नहीं मिलता, नौकरी नहीं मिलती, व्यापार नहीं मिलता तो फिर अपना जांगर बेचने के लिए तैयार होता है। गांवों से भाग भाग कर हजारों लोग शहर में आ जाते हैं और शहर में भी काम नहीं मिलता। आप ने देखा होगा न केवल छोटे शहरों में, बल्कि बड़े